

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**REVIEW PETITION NO. 19 OF 2015 IN**  
**APPEAL NO. 108 OF 2014**

**Dated: 6<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Power Company of Karnataka Ltd. & Ors. .... Review Petitioner(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. Sanjay Jain, Sr. Adv.  
Mr. D. L. Chidananda  
Ms. Rhea Verma

Counsel for the Respondent(s) : Mr. C. S. Vaidyanathan, Sr. Adv.  
Ms. Meghana Aggarwal for R-2

**ORDER**

List the matter for further hearing on **30-8-2018**, as agreed by the learned counsel appearing for the parties.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/js*

**(Justice N. K. Patil)**  
**Judicial Member**